## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1228 ANSWERED ON:28.07.2015 Issuance of Identity Card Chandel Kunwar Pushpendra Singh;Shrirang Shri Chandu Barne

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to issue National Identity Card to all citizens of the country;

(b) if so, the details thereof and the total funds likely to be spent thereon; and

(c) the acceptability/utility of cards issued by UIDAI/NPR so far and the amount spent in this regard?

## Answer

Minister of State in the Ministry of Home Affairs (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): The Citizenship Act, 1955 mandates the Central Government to compulsorily register every citizen of India and issue National Identity Card to him. It has been decided that National Population Register (NPR) should be completed and taken to its logical conclusion, which is the creation of National Register of Indian Citizen (NRIC) and National Identity Cards would be issued to Citizens by verification of citizenship status of every usual resident in the NPR. The proposalsfor the same are under consideration of the Government.

(c): Question does not arise.

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